

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH

(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)

: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.07.2024 AT 01:00 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/133/10/AMR/2022	Under Liquidation	10 of IBC	Kaanha Shipping Private Limited
	IA(IBC)/222/2024	U/Reg. 15 of IBBI(Liquidation Process) Reg's, 2016	Kantipudi Venkata Raju, Liquidator of M/s Kaanha Shipping Pvt Ltd

ORDER**Present:** Mr. K. Venkata Raju, Liquidator/Applicant.

This application has been filed by the Liquidator/Applicant seeking to take on record the progress report for the quarter ending by 30.06.2024 along with the Minutes of the first meeting of the SCC conducted on 28.06.2024. Heard. The report is taken on record. Accordingly, IA (IBC)/222/2024 is allowed and disposed of.

SANJAY PURI
MEMBER (TECHNICAL)RAJEEV BHARDWAJ
MEMBER (JUDICIAL)